

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 4

IA No.- 5078/ND/2020 in IB- 3238/ND/2019

IN THE MATTER OF:

Prem Kumar Sharma

... Applicant/Petitioner

Vs

M/s Alchemist Ltd.

... Respondent

Order under Section 9 of IBC.

Order delivered on 24.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 5078/2020:

Even on the second call, none appears. In the interest of justice,
adjourned to 03.12.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**